

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 2837
TO BE ANSWERED ON 28.03.2022

MSMEs INVESTMENT IN BACKWARD DISTRICTS

2837. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government will consider exempting Micro, Small and Medium Enterprises (MSMEs) from approvals and inspections for the next three years to facilitate more investment especially in backward districts of the country;
- (b) if so, what are the details in this regard; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM
ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (c): Promotion and development of an industry, including approval and inspections is a State subject. The Central Government supplements the efforts of the State/UT Governments through various schemes, programmes and policy initiatives for promotion, development and enhancing the competitiveness of MSMEs in the country, including the backward districts of the country.
